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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. S 60/99

DATE OF ORDER : 7-4-1999

Between :-

1. N.K.Lavakesh Mudaliar      4. M.Madhavi  
2. K.Sadanand                    5. K.Sateish Kumar  
3. B.Madhu Rani                ... Applicants

And

1. The General Manager,  
Ordinance Factory Project,  
Yeddumailaram, Medak. Dist.  
2. The Employment Officer,  
Dist Employment Exchange,  
Sangareddy, Medak. Dist.

... Respondents

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Counsel for the Applicants : Shri P.Raghava Reddy

Counsel for the Respondents : Shri B.N.Sarma, Sr.CGSC  
Shri P.Naveen Rao

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, VC )

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.... 2.

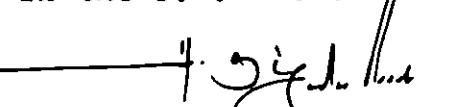
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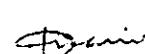
(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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Heard the learned counsel for the applicant as well as the learned Standing Counsel for the Respondents Mr.Jacob for Mr.B.N.Sarma.

2. Learned standing counsel Sri Jacob on behalf of Sri B.N.Sharma makes a statement that applications will be invited from persons interested by issuing a public notification in that regard and that no recruitment shall take place without such public notification. In that situation therefore, the relief claimed by the applicants in the present O.A. survives. In response to the notification which will be issued, the applicant shall be at liberty, if he so desires, to apply for the post. No further action required to be taken as prayed for in the O.A. Hence the O.A. closed. No order as to costs.

  
(H. RAJENDRA PRASAD)  
Member (A)

  
(D.H. NASIR)  
Vice-Chairman

Dated: 7th April, 1999.  
Dictated in Open Court.

av1/

*1st July 99*  
*today*

COPY TO:-

1. - HON. J.
2. HHRP M(A)
3. HOSJP M(J)
4. B.R.(A)
5. SPARE

1ST AND 2ND COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR :  
VICE - CHAIRMAN

THE HON'BLE MR. H.RAJENDRA PRASAD :  
MEMBER (A)

THE HON'BLE MR. R.RANGARAJAN :  
MEMBER (A)

THE HON'BLE MR. B.S.JAI PARAMESWAR :  
MEMBER (J)

DATED: 7/4/99

ORDER / JUDGEMENT

~~M.R.A. / C.P.H.~~

IN

C.A. No. 540/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED/REJECTED.

NO. ORDER

Central Administrative Tribunal  
Hyderabad BENCH / DESPATCH

12 APR 1999

HYDERABAD BENCH

*copy*